

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/09	TP 18/16 (along with TP 93/16)	For Hearing	397/ 398	Parkway Developments Pvt. Ltd., & 2 Others Vs IDEB Parkways Holdings Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>Ch. (MONAM. L.S.) 9900097964</i>	<i>petitioners</i>	<i>Ch.</i>
	<i>A. Mohan L. S. for ALMT Regd 81196 997937</i>	<i>(Re) Audit 1, 3 &amp; 4</i>	<i>Ch.</i>

Counsel for petitioner is present. He reported senior counsel is unable to attend the Tribunal today though a direction is given by the Tribunal for appearance of the senior counsel appearing on behalf of the company. Counsel for R-1,3 and 4 is present.

This is an old matter pending on the file of this Tribunal. Therefore, counsel for petitioner is directed to be ready on the next hearing date to proceed with the matter. Otherwise, the matter will be decided according to law.

List it on 23.10.2017.

  
MEMBER (J)

  
MEMBER (T)